

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

SUB: Online Public Discourse Series on Child Forensics in Child Sexual Abuse Cases – Nomination of all the Presiding Officers, who are dealing with the Protection of Children under Sexual Offences (POCSO) cases, in the State of Telangana, to participate in the 4-Part Public Discourse Series on **Child Forensics in Child Sexual Abuse Cases**, organised by SAMVAD – NIMHANS by connecting to the Web Links provided at the dates and timings mentioned in the programme schedule – ORDERS – ISSUED.

- READ:** 1. e-mail letter dated 15.03.2022 from the Saurabh Shashi Ashok, Project Officer, Policy and Law, SAMVAD, National Institute of Mental Health and Neuro Sciences (NIMHANS), Bangalore (supported by Ministry of Women and Child Development, Govt. of India).
2. Letter Roc.No.04/JJ-Cell/2022, dated 16.03.2022 from the Registrar (Administration), High Court for the State of Telangana.

ORDER ROC.NO. 1177/2022-B.SPL., DATED: 16.03.2022

The High Court is pleased to pass the following order:

All the Presiding Officers, who are dealing with the Protection of Children under Sexual Offences (POCSO) cases, in the State of Telangana, are hereby nominated to participate in the 4-Part Public Discourse Series on **Child Forensics in Child Sexual Abuse Cases**, organised by SAMVAD – NIMHANS by connecting to the Web Links provided at the dates and timings mentioned in the programme schedule as mentioned in the email letter vide 1st read above (copy enclosed).


REGISTRAR (VIGILANCE)

To

1. All the Presiding Officer, who are dealing with POCSO Act Cases, in the State of Telangana.
2. The Prl. District Judges in the State of Telangana.
+Spare.

URGENT

Email

Registrar General Telangana

Re: Invitation for SAMVAD-NIMHANS' Online Public Discourse Series on Child Forensics in Child Sexual Abuse Cases (17th - 24th March 2022)

From : saurabh@nimhanschildprotect.in

Tue, Mar 15, 2022 01:07 PM

Subject : Re: Invitation for SAMVAD-NIMHANS' Online Public Discourse Series on Child Forensics in Child Sexual Abuse Cases (17th - 24th March 2022)

4 attachments

To : info@nimhanschildprotect.in

Cc : sheila@nimhanschildprotect.in,
shekhar@nimhanschildprotect.in,
aishaanyaa@nimhanschildprotect.in



Dear Sir/Ma'am,

In furtherance of our previous communication, we request you to kindly forward the following message to all concerned officials, with reference to **SAMVAD's 4-Part Public Series on Child Forensics in Child Sexual Abuse Cases**. Part 1 of the aforementioned series begins today from 6:30 to 8:00 pm! Please refer to the following message for more details. We hope to see you there!

"Dear Reader!

Ever wondered if a child will disclose sexual abuse? In court? That too, speak against someone well known to them?

If you are a professional who is likely to come in contact with child sexual abuse cases, this 4-part FREE **public talk series 'Child Forensics in Child Sexual Abuse Cases'** is for you!

Join us at <https://lnkd.in/ePeYfg9D> tonight (15th March, 2022) at 06.30 - 08.00 PM IST to learn about **"Evidentiary issues in Child Sexual Abuse Cases: Dynamics of Grooming"**

We have a wonderful opportunity to hear from Dr Karen Muller and Ms Karen Hollely from The Child Witness Institute, South Africa. The session will be chaired by **Hon'ble (Dr) Justice Shalini Phansalkar Joshi** (Former Judge, High Court of Bombay) and moderated by **Dr. Shekhar Seshadri** (Advisor SAMVAD-NIMHANS; (Former) Senior Professor & Head, Dept. of Child & Adolescent Psychiatry; (Former) Dean, Behavioural Sciences Division & (Former) Director, NIMHANS)

Set reminders for all four talks [here!](#)

Set reminders on your Google Calendar for other talks in our 'Child Forensics in Child Sexual Abuse Cases' series [here](#).

See you there!"

Thanking you,

Warm regards,

Saurabh Shashi Ashok

Project Officer, Policy and Law

SAMVAD (Support, Advocacy & Mental health interventions for children in Vulnerable circumstances And Distress)

(A National Initiative & Integrated Resource for Child Protection, Mental Health, & Psychosocial Care)

Dept. of Child and Adolescent Psychiatry

National Institute of Mental Health & Neurosciences (NIMHANS) Bangalore

Supported by Ministry of Women & Child Development, Government of India

Mobile: 8217525496

10 2012 to 2022

Years of POCSO...

Critical Reflections & Ways Forward

- Launching India's first Transdisciplinary Capacity Building Initiative on Child Forensics
- Re-examining POCSO: Judicial Education, Deliberations and Reviews
- POCSO Pe Charcha: Holding Public Series and Community Awareness Campaigns
- Disseminating Materials for Mental Health & Legal Interventions with Children
- Traversing New Horizons in Child Sexual Abuse Research

SAMVAD
Support, Advocacy & Mental health Interventions for children in Vulnerable circumstances And Distress
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On Fri, 4 Mar 2022 at 12:13, Saurabh Ashok <saurabh@nimhanschildprotect.in> wrote:
Dear Sir/Ma'am,

Greetings from SAMVAD-NIMHANS!

We are pleased to announce that SAMVAD-NIMHANS is organising a 4-Part Public Discourse Series on **Child Forensics in Child Sexual Abuse Cases**, to generate substantive engagement with key imperatives in the collection and analysis of evidence in cases of Child Sexual Abuse. The Public Series has been developed as a part of a range of different initiatives being conducted by SAMVAD to mark '**10 Years of POCSO: Critical Reflections and Ways Forward**'.

As many of you are aware, a significant part of SAMVAD's work pertains to the Protection of Children from Sexual Offences Act, 2012 (POCSO). Given that the implementation of POCSO is rife with challenges, particularly with regard to issues of child victim-witnesses, interviewing and eliciting evidence from children, appreciation of evidence and forensic medical evidence, among others, we hope to generate debate and discussion on some of these aspects, through the aforementioned Public Series.

Guest Speakers from The Child Witness Institute

For the aforementioned Public Series, SAMVAD has invited two Guest Speakers from The Child Witness Institute (CWI), namely **Dr Karen Müller** (Chief Executive Officer) & **Ms. Karen Hollely** (Chief Operations Officer). CWI is a non-profit organization in South Africa which has been working for over 23 years on the concerns of child witnesses in cases of abuse, violence and victimization in cases involving children. They have undertaken extensive research on matters pertaining to children in contact with the law, reformation of justice systems and training of stakeholders on these aspects of justice and law. They have also trained Judicial Officers in several countries in Africa and South-East Asia. For more information, please visit <https://childwitness.net/the-child-witness-institute/>.

4-Part Series to be chaired by Former Hon'ble Supreme Court & High Court Judges

To facilitate a transdisciplinary perspective on child forensics and Child Sexual Abuse, the SAMVAD Team has invited Former Hon'ble Supreme Court & Former Hon'ble High Court Judges, to share some thoughts and perspectives on the subject of the sessions, as well as to engage with the key perspectives of our Guest Speakers. Further details of our Hon'ble invitees are provided in the following section (in addition to the dates, timings and YouTube links for each part of the series):

1. Evidentiary issues in Child Sexual Abuse Cases: Dynamics of Grooming

Chair: **Hon'ble (Dr) Justice Shalini Phansalkar Joshi** (Former Judge, High Court of Bombay)

Date & Time: **15th March 2022**, 6:30 - 8:00 pm

Link: <https://youtu.be/pYS3Ucn6c8c>

2. Suggestibility and Tutoring Concerns in Court Preparation Programs for Child Witnesses

Chair: **Hon'ble Justice Madan B. Lokur** (Former Chairperson, Juvenile Justice Committee, Supreme Court of India)

Date & Time: **17th March 2022**, 6:30 - 8:00 pm

Link: <https://youtu.be/nHQj7Tn8sVA>

3. Forensic Issues in Eliciting Evidence from Young Children i.e. (Preschool Children)

Chair: **Hon'ble Justice Gita Mittal** (Former Chief Justice, High Court of Jammu & Kashmir)

Date & Time: **22nd March 2022**, 6:30 - 8:00 pm

Link: <https://youtu.be/fZIETQE9OwM>

4. Understanding and Interpreting Medical Evidence in Child Sexual Abuse Cases

Chair: **Dr Shekhar Seshadri** (Advisor (SAMVAD-NIMHANS); (Former) Senior Professor & Head, Dept. of Child & Adolescent Psychiatry; (Former) Dean, Behavioural Sciences Division & (Former) Director, NIMHANS)

Date & Time: **24th March 2022**, 6:30 - 8:00 pm

Link: <https://youtu.be/HvfKWeCqdgY>

Please note that the posters for the Online Series are attached with this email.

We sincerely look forward to you joining us for this Public Series on this important subject. We request you to please spread this message widely on all social media platforms and WhatsApp groups, amongst your networks of dedicated child-related stakeholders!

Thanking you,

Warm regards,

Saurabh Shashi Ashok

Project Officer, Policy and Law

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(A National Initiative & Integrated Resource for Child Protection, Mental Health, & Psychosocial Care)

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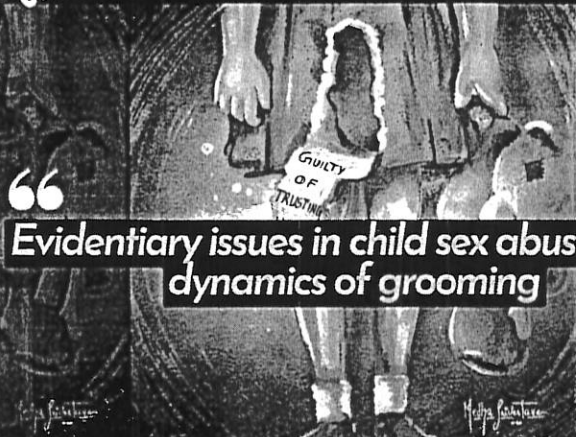


TALK 1



CHILD FORENSICS IN CHILD SEXUAL ABUSE CASES

By SAMVAD-NIMHANS



“
**Evidentiary issues in child sex abuse cases:
dynamics of grooming**
”

15th March, 2022 | 6.30 PM - 8.00 PM IST
JOIN US AT <https://youtu.be/pYS3Ucn6c8c>

SPEAKERS

Dr Karen Müller (CEO, The Child Witness Institute)
Ms Karen Hollely (COO, The Child Witness Institute)

CHAIR

Hon'ble (Dr) Justice Shalini Phansalkar Joshi
(Former Judge, High Court of Bombay)

MODERATOR

Dr Shekhar Seshadri
(Advisor (SAMVAD-NIMHANS)
(Former) Senior Professor & Head,
Dept. of Child & Adolescent Psychiatry, NIMHANS

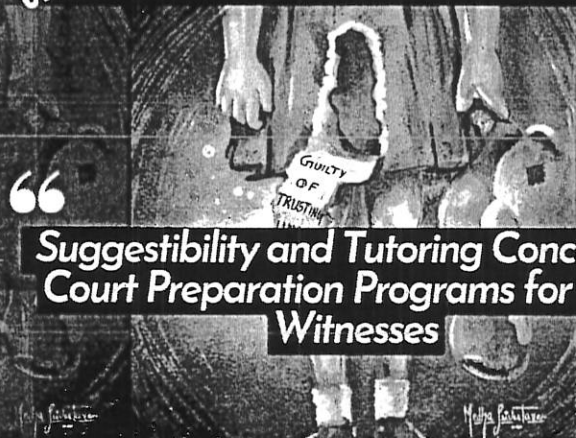


TALK 2



CHILD FORENSICS IN CHILD SEXUAL ABUSE CASES

By SAMVAD-NIMHANS



“
**Suggestibility and Tutoring Concerns in
Court Preparation Programs for Child
Witnesses**
”

17th March, 2022 | 6.30 PM - 8.00 PM IST
JOIN US AT <https://youtu.be/nHQj7Tn8sVA>

SPEAKERS

Dr Karen Müller (CEO, The Child Witness Institute)
Ms Karen Hollely (COO, The Child Witness Institute)

CHAIR

Hon'ble Justice Madan B. Lokur
(Former Chairperson, Juvenile Justice Committee,
Supreme Court of India)

MODERATOR

Dr Shekhar Seshadri
(Advisor (SAMVAD-NIMHANS))

SAMVAD Support Agency & Ms. Chhavi G. Joshi for training in witness preparation and courtroom testimony for child witnesses. SAMVAD Support Agency & Ms. Chhavi G. Joshi for training in witness preparation and courtroom testimony for child witnesses. SAMVAD Support Agency & Ms. Chhavi G. Joshi for training in witness preparation and courtroom testimony for child witnesses.

(Former) Senior Professor & Head,
Dept. of Child & Adolescent Psychiatry, NIMHANS.



TALK 3



CHILD FORENSICS IN CHILD SEXUAL ABUSE CASES

By SAMVAD-NIMHANS

“

Forensic Issues in Eliciting Evidence from Young Children i.e. (Preschool Children)

”

22nd March, 2022 | 6.30 PM - 8.00 PM IST
JOIN US AT <https://youtu.be/fZIETQE9OwM>

SPEAKERS

Dr Karen Müller (CEO, The Child Witness Institute)
Ms Karen Hollely (COO, The Child Witness Institute)

CHAIR

Hon'ble Justice Gita Mittal
(Former Chief Justice, High Court of Jammu & Kashmir)

MODERATOR

Dr Shekhar Seshadri
(Advisor (SAMVAD-NIMHANS)
(Former) Senior Professor & Head,
Dept. of Child & Adolescent Psychiatry, NIMHANS

SAMVAD is a project of the National Institute of Mental Health, NIMHANS, Bangalore. It is a free helpline for children and adolescents who are victims of child sexual abuse. For more information, visit www.samvadnimhans.org or call 1800-120-1010.



TALK 4



CHILD FORENSICS IN CHILD SEXUAL ABUSE CASES

By SAMVAD-NIMHANS

“

Understanding and Interpreting Medical Evidence in Child Sexual Abuse Cases

”

24th March, 2022 | 6.30 PM - 8.00 PM IST
JOIN US AT <https://youtu.be/HvfKWeCdqY>

SPEAKERS

- Dr Karen Müller (CEO, The Child Witness Institute)
- Ms Karen Holley (COO, The Child Witness Institute)

CHAIR

- Dr Shekhar Seshadri
(Advisor (SAMVAD-NIMHANS)
(Former) Senior Professor & Head,
Dept. of Child & Adolescent Psychiatry, NIMHANS

MODERATOR

- Dr K. John Vijay Sagar
Professor and Head
Dept. of Child and Adolescent Psychiatry
& Principal Investigator, SAMVAD-NIMHANS

SAMVAD Subject, Advocacy & Mental Health | 10th Anniversary of SAMVAD-NIMHANS | 2012-2022 | SAMVAD-NIMHANS is a registered organization for Child Protection, Mental Health & Child Development, Government of India